

**Posting of Assistant Personnel Officers/Divisional Personnel Officers at a place for longer periods**

7220. SHRI R. L. P. VERMA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2820 on the 3rd July, 1980 regarding the prescribed stay of Assistant Personnel Officer and state:

(a) whether Government are aware that the Assistant Personnel Officers/Divisional Personnel Officers dealing with establishment and staff matters are likely to develop vested interests, if posted at one place for longer periods;

(b) whether some time back the stay of a Divisional Personnel Officer was restricted to 3 years in one Division;

(c) the difficulties which lie in the way of the Railway Administration in fixing the stay of a Divisional Personnel Officer at one place like Officers of the other Railway Services to ensure cleaner administration; and

(d) the steps which Government propose to take presently to transfer such of the Divisional Personnel Officers who stayed in a Division or particular seat on the Northern Railway for more than three years?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No such case has come to notice.

(b) No.

(c) and (d) It is not considered necessary to fix a period of stay for Personnel Officers at one place. However, the need for periodically transferring officers/employees is always kept in view.

**Appointment to the post of Additional Director-General, Health Services in the Ministry**

7221. SHRI R. L. P. VERMA: Will the Minister of HEALTH be pleased to state:

(a) whether any rules have been framed for appointment to the post of Additional Director-General, Health Services in the DGHS and if so, what and if not, the reasons therefor; and

(b) since when this post was created and whether any tenure for the incumbent of this post has been prescribed; and if so, what and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) The post of Additional Director-General of Health Services in the Directorate General of Health Services, is a Supertime Grade I post of Central Health Service and is filled in accordance with the relevant provisions of Central Health Service, Rules 1963 which reads as follows:

"The post of Additional Director-General of Health Services shall be filled, on the recommendation of a Departmental Promotion Committee, by promotion on the basis of merit with due regard to seniority of officers holding posts in Supertime Grade I who have rendered service for a period not less than two years in that category".

(b) The post of Additional Director-General of Health Service was originally created on 31st October, 1962 and is included in the Central Health Service since its inception. The present incumbent is holding the post since 12-4-1978. As the Central Health Service posts are not tenure posts, the post of Additional Director-General of Health Service is also not a tenure post.

**Sanctioned Posts at Bhagalpur Junction**

7222. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of sanctioned posts of all categories of Commercial, Traffic and General at Bhagalpur Junction (Bihar), in Eastern Railway;

(b) the actual number of staff available in all categories;

(c) the actual number of staff short in all categories including the cadre of announcer; and

(d) the reasons for gap between the actual sanctioned strength and actual staff available in all categories?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

**Dredger 'Mohana'**

7223. SHRI NIREN GHOSH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Dredger 'Mohana' in Calcutta Port has met with an accident and is lying idle; and

(b) if so, whether any steps have been taken to take evidence from the staff of the said dredger at the time of investigating the causes of the accident?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) The Dredger 'Mohana' had an accident on the 12th April, 1980. After interim repairs, it was commissioned into service on the 17th June, 1980 on restricted basis.

(b) A preliminary investigation of the cause of accident was conducted. Evidence of concerned operating Engineers of the vessel was recorded by the investigating officer at that time.

**Development of Vizag and Paradip Ports**

7224. SHRI GIRIDHAR GOMANGO: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether his Ministry prepared the plans for the development of Vizag Port and Paradip Port keeping in view transportation of steel, iron

ore, aluminium and other commercial goods through these ports apart from the existing capacity of transportation;

(b) if so, the expansion programme taken up by his Ministry in Fifth and Sixth Plan periods;

(c) the funds provided in Fifth Plan and the Sixth plan proposals, Port-wise; and

(d) the work undertaken so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes.

(b) to (d) Position in respect of each port is indicated below:—

*Visakhapatnam Port*

Important schemes included in the 5th Five Year Plan (1974—78) and plan period 1978—80 relate to procurement of Hopper Suction Dredger of 4000 tonnes capacity and shipping tug of 2000 tonnes capacity, completion of Visakhapatnam Outer Harbour Project, provision of third wagon tippler, oil mooring berth, oil berth and dust suppression equipment in the Visakhapatnam Outer Harbour Project, facilities for shipment of alumina, provision of sheds etc. An expenditure of about Rs. 62.15 crores has been spent on different schemes during the plan period 1974—80.

Details of the 6th Five Year Plan (1980—85) are under formulation. A provision of Rs. 10.73 crores has been included in 1980-81 Plan for different schemes which include third wagon tippler, oil berth and oil mooring berth, steel hopper barges, 10 tonnes electric wharf crane, crawler mounted cranes, replacement of Rapier mobile cranes, shipping tug, wet basin etc.

Important works already completed/ in progress relate to Visakhapatnam Outer Harbour, oil mooring berth, acquisition of tug, Hopper Suction